



**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

22.3.17

In the Court of... ACJM-3 Barilly

Case No. / Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>012</u>			The proposed fine may be deposited in Account number _____ (To be filed in) by the District Judgeship before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

जेम्स जता -   
 राजवती - 

  
 Addl Chief Judicial Magistrate III  
 Barilly

Dr - 22/3/17

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of *CJM Bawikilly*

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
					<b>NIL</b>

*P. V. Sankar Reddy  
Chancellor*

*[Signature]*  
Chief Judicial Magistrate  
**BABILLY**

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

22/3/17

in the Court of ACJMI

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL			The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Addl. Chief Judicial Magistrate-I,  
Bareilly



DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of

*Pravin C. Patil*

*73.99.5.1*

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

*nil*

*Chandra*  
*Sharma*

ILACIM IV BAREILLY

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of ACJM Bg

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
← NIL →						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)

अपर मुख्य न्यायिक मजिस्ट्रेट  
 कक्ष नं. 07  
 बरली



DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF  
INDIA)

In the Court of ACJM NR/BE

Date - 21.3.17

Sl. No.	Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1-	1351/17	दिनेश कुमार	mvact	Case	300/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2-	1323/17	दीपक कुलेश्वर	"	"	300/-	
3-	1331/17	अजजाल	"	"	300/-	
4-	1311/17	रमेशचंद्र	"	"	300/-	
5-	1329/17	वैतान	"	"	300/-	
6-	1369/17	अजय श्रीवास्तव	"	"	300/-	
7-	1304/17	तसलीम	"	"	300/-	
8-	1307/17	तसलीम अहमद	"	"	300/-	
9-	1300/17	राजीव सुभाषेना	"	"	300/-	
10-	1344/17	सुदीप चम्पैना	"	"	300/-	
11-	1303/17	मिस्त्रि सुभाष	"	"	300/-	
12-	1319/17	अंशु	"	"	300/-	

**RECORDS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

DL 22/03/2017

In the Court of...

*J. M. Faridpur*

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
<i>Nil</i>					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

*तेपावार्- 10*  
*जाय मर्- 3*

*J*  
जुडिशियल मजिस्ट्रेट  
फरीदपुर (बरेली)